

| 1 | 2 | 3 | 4 | 5 |
|-----|--|-------|-----------|---|
| 3. | Dharmanagar-Kumarghat | 33.50 | 3.34 | Announcement made by the |
| 4. | Silchar-Jirribam | 50.36 | 1.51 | Prime Minister on 3-11-78. |
| 5. | Lalaghat-Bhairabi | 48.77 | 0.2 | |
| 6. | Gauhati-Burnihat | 28.21 | 0.3 | |
| 7. | Balipara-Bhalukpong | 33.45 | 1.00 | |
| 8. | Amguri-Tuli | 17.07 | | Final location survey is in Progress. |
| 9. | Trivandrum-Kanyakumari | 87.0 | Completed | Opened to traffic by the Prime Minister on 15-4-79. |
| 10. | Ernakulam-Alleppey | 52.00 | 3.5 | Construction work inaugurated by the Minister of Railways on 19-5-79. |
| 11. | Siddhanta Road Siddhanta Ghat section (Portion of Hwan-Mangalore new line) | 42.00 | Completed | Opened to traffic by the Minister of Railways on 20-5-1979. |
| 12. | Rohtak-Bhiwani | 49.3 | Completed | Opened to traffic by Minister of Railways on 3-6-80. |
| 13. | Shamli-Saharanpur (Portion of Delhi-Shahdara-Sharanpur line) | 68.9 | Completed | Opened to traffic by Minister of Railways on 14-11-80. |

Railway Programmes during Sixth Plan

566. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) what are the priorities for the various programmes of Railways during the Sixth Five Year Plan;

(b) the ratio for each one of the items in terms of proposed outlay of the total size of the Sixth Plan for the Railways; and

(c) how it compares with the

set of priorities each one of the earlier Five Year Plans?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Besides meeting the transport needs of the country to the maximum extent possible, the Railways' Sixth Five-Year Plan has laid emphasis on rehabilitating its assets, and accelerating the pace of electrification of its busy trunk routes.

(b) and (c). A statement is attached.

Statement

(in Crores of Rs.)

| Plan heads | VI Plan | | V plan* | | IV plan | |
|-----------------------------|--|-----------------------------------|---------|-----------------------------------|---------|-------------------------------|
| | Outlay approved by Planning Commission | % of the Total outlay of the plan | Actuals | % of the total outlay of the Plan | Actuals | % of the total outlay of Plan |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Rolling Stock | 2100 | 41.2 | 785.56 | 51.6 | 587.47 | 41.1 |
| Machinery & plant | 230 | 4.5 | 32.51 | 2.1 | 21.46 | 1.4 |
| Workshops & Sheds | 280 | 5.5 | 41.97 | 2.8 | 19.48 | 1.5 |
| Track Renewals | 500 | 9.7 | 142.32 | 9.3 | 158.22 | 11.1 |

*Vth plan was terminated one year earlier.

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|----------------------------------|------|-----|---------|------|---------|------|
| Bridge Works | 90 | 1.7 | 32.87 | 2.2 | 26.43 | 1.9 |
| Traffic facilities | 400 | 9.4 | 226.65 | 14.9 | 224.97 | 15.8 |
| Signalling & Telecom. | 90 | 1.8 | 57.30 | 3.8 | 60.88 | 4.3 |
| Electrification | 450 | 8.8 | 78.93 | 5.2 | 77.04 | 4.9 |
| Other Electrical Works | 20 | 0.4 | 17.14 | 1.1 | 18.51 | 1.3 |
| New Lines | 380 | 7.5 | 80.22 | 5.3 | 66.6 | 4.7 |
| Staff Welfare | 30 | 0.6 | 18.61 | 1.2 | 15.7 | 1.1 |
| Staff Quarters | 60 | 1.2 | 22.56 | 1.5 | 21.42 | 2.2 |
| Users Amenities | 25 | 0.5 | 13.74 | 0.9 | 19.60 | 1.4 |
| Other Specified Works | 20 | 0.4 | 9.86 | 0.6 | 9.58 | 0.7 |
| Investories | 40 | 0.8 | —102.80 | —6.7 | 76.69 | 5.4 |
| Investment in Road Services | 50 | 1.0 | 32.49 | 2.1 | 13.16 | 0.9 |
| M.T.P. | 255 | 5.0 | 33.29 | 2.2 | 8.56 | 0.6 |
| | 5100 | | 1523.22 | | 1428.32 | |

(In crores of Rs.)

| Plan heads | III Plan | | II Plan | | I Plan | |
|----------------------------------|----------|-----------------------------------|---------|-----------------------------------|---------|-----------------------------------|
| | Actuals | % of the total outlay of the Plan | Actuals | % of the total outlay of the Plan | Actuals | % of the total outlay of the Plan |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Rolling stock | 542.36 | 32.2 | 372.62 | 35.7 | 228.02 | 53.8 |
| Machinery & plant | 11.01 | 0.7 | 17.00 | 1.6 | 14.06 | 3.3 |
| Workshops & Sheds | 47.59 | 2.8 | 28.10 | 2.7 | | |
| Track Renewals | 215.28 | 12.8 | 154.22 | 14.8 | 68.03 | 16.1 |
| Bridge Works | 27.87 | 1.7 | 32.06 | 3.1 | | |
| Traffic facilities | 320.48 | 19.0 | 173.44 | 16.6 | | |
| Signalling & Telecom. | 37.77 | 2.2 | 17.31 | 1.7 | | |
| Electrification | 80.71 | 4.8 | 53.77 | 5.2 | | |
| Other Electrical Works | 4.36 | 0.3 | | | | |
| New Lines | 211.96 | 12.6 | 77.83 | 7.5 | 33.35 | 7.9 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--|---------|-----|---------|-----|--------|------|
| Staff Welfare | 16.74 | 1.0 | 11.32 | 1.1 | | |
| Staff Quarters | 44.29 | 2.6 | 37.86 | 3.6 | | |
| Users Amenities | 14.63 | 0.9 | 14.71 | 1.4 | 13.34 | 3.1 |
| Other specified works | 27.42 | 1.6 | 30.39 | 2.9 | | |
| Inventories | 75.71 | 4.5 | 17.72 | 1.7 | | |
| Investment in Road Services | 7.65 | 0.5 | 5.34 | 0.5 | | |
| M.T.P. | .. | .. | .. | .. | | |
| Other structural engineering works including ICF, CLW GBP, Collieries, Pors & Staff quarters | | | | | 68.15 | 16.1 |
| Miscellaneous items | | | | | —1.17* | 0.5 |
| | 1685.83 | | 1043.69 | | 423.73 | |

*Due to decrease in stores balances and credit taken for released materials and other recoveries.

Bringing back Shivaji's sword

567. SWAMI INDERVESH:

SHRI RAJESH KUMAR SINGH:

SHRI M. RAM GOPAL REDDY:

SHRI RAM VILAS PASWAN:

SHRIMATI PRAMILA DAN-DAVATE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any steps have been taken or proposed to be taken by the Government of India to bring back to India the sword "Bhawani" of Shivaji which is at present in U.K.?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): Yes, Sir. The High Commission of India in the UK is in touch with the British authorities to make efforts to secure the return of the sword associated with Shivaji.

Permission to exempt vitamin 'A' from vanaspati

568. SHRI P. K. KODIYAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there was Gazette Notification calling objections to the Amendment of the Prevention of Food Adulteration Rules, 1955 about proposal to exempt vanaspati manufacturers from adding vitamin 'A' to vanaspati; and

(b) if so, the details of the objections received and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The objections/suggestions received from the public are under scrutiny and the Government's decision will be taken after the scrutiny is complete.